

Securities Appellate Tribunal

INTHECOURTOF/CORAM:HON'BLE JS.TARUN AGARWALA,PRESIDING OFFICER/HON'BLEMEERASWARUP,TECH.MEMBER

CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION 2809-AT 11A.M.

748-ADMISSION-COURT CODE-RENEWAL LICENCE-11.05 AM

1	IRDA Appeal	3/2022	CA VINAY JAIN Vs. IRDAI	MR. SHUJIT KUMAR SHAH, ADVOCATE
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Sub Matter : IRDA-MISCAPPLICATION/0000006/2022
Sub Matter : IRDA-MISCAPPLICATION/0000007/2022

	IRDA-MISCAPPLICATION 6/2022		CA VINAY JAIN-INTERIM RELIEF Vs. IRDAI	MR. SHUJIT KUMAR SHAH, ADVOCATE
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(Main Matter Number :IRDA Appeal/0000003/2022)

	IRDA-MISCAPPLICATION 7/2022		CA VINAY JAIN Vs. IRDAI	Mr. Shujeet Kumar Shah, Advocate Bhave and Company
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(Main Matter Number :IRDA Appeal/0000003/2022)

329-ADMISSION-COURT CODE- INVESTIGATIONS-AT 11.08AM

2	Misc. Application	787/2022	BHANUPRASAD DIPAKKUMAR TRIVEDI-URGENCY Vs. SEBI	Shah and Ramaiya
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(Main Matter Number :SEBI Appeal/0000609/2022)

	Misc. Application	788/2022	BHANUPRASAD DIPAKKUMAR TRIVEDI-DELAY Vs. SEBI	Shah and Ramaiya
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(Main Matter Number :SEBI Appeal/0000609/2022)

	SEBI Appeal	609/2022	BHANUPRASAD DIPAKKUMAR TRIVEDI Vs. SEBI	Shah and Ramaiya
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Sub Matter : Misc. Application/0000787/2022
Sub Matter : Misc. Application/0000788/2022

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CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>351-ADMISSION-COURTCODE-RESTRAIN-AT11.10AM</u>				
3	SEBI Appeal	610/2022	PARSVNATH DEVELOPERS LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
<u>57-ADMISSION-COURT CODE-AMRAPALIAO-AT11.12AM</u>				
4	Misc. Application	792/2022	VANDANA SINHA-EXEMPTION Vs. SEBI	Adv.Ramesh Singh Gogawat
(Main Matter Number :SEBI Appeal/0000611/2022)				
	Misc. Application	793/2022	VANDANA SINHA-DELAY Vs. SEBI	Adv.Ramesh Singh Gogawat
(Main Matter Number :SEBI Appeal/0000611/2022)				
5	Misc. Application	795/2022	AMITA SINHA-EXEMPTION Vs. SEBI	JURIS LINK Advocates
(Main Matter Number :SEBI Appeal/0000612/2022)				
	Misc. Application	796/2022	AMITA SINHA-DELAY Vs. SEBI	JURIS LINK Advocates
(Main Matter Number :SEBI Appeal/0000612/2022)				
6	Misc. Application	1057/2022	AMRAPALIAADYATRADING ANDINVESTMENTPVLTDAN DORS-DELAY Vs. SEBI	Joby Mathew and Associates
(Main Matter Number :SEBI Appeal/0000613/2022)				
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI	Adv.Ramesh Singh Gogawat
Sub Matter : Misc. Application/0000792/2022				
Sub Matter : Misc. Application/0000793/2022				
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI	JURIS LINK Advocates
Sub Matter : Misc. Application/0000795/2022				

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CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No. Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :	Misc. Application/0000796/2022		
SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVT LTD AND DORS Vs. SEBI	Joby Mathew and Associates
Sub Matter :	Misc. Application/0001057/2022		

3- ADMISSION-COURTCODE-CONSTITUENT-AT11.14AM

7 Misc. Application	800/2022	KEYUR SHAH-EXEMPTION Vs. NSEIL	MUGAT	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000614/2022)				
Misc. Application	801/2022	KEYUR SHAH-DELAY Vs. NSEIL	MUGAT	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000614/2022)				
SEBI Appeal	614/2022	KEYUR MUGAT SHAH Vs. NSEIL		Kamal Agrawal AR
Sub Matter :	Misc. Application/0000800/2022			
Sub Matter :	Misc. Application/0000801/2022			

817-ADMISSION-COURTCODE-SUNRISEAO-AT11.16AM

8 Misc. Application	803/2022	LIBERAL REALTORS AND ANR.-EXEMPTION Vs. SEBI	LLP	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000615/2022)				
Misc. Application	804/2022	LIBERAL REALTORS AND ANR.-EXEMPTION Vs. SEBI	LLP	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000615/2022)				

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CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	615/2022	LIBERAL REALTORS LLP AND ANR. Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0000803/2022		
Sub Matter :		Misc. Application/0000804/2022		

999-ADMISSION-COURTCODE-AOSANRAA-AT11.18A.M

9	SEBI Appeal	616/2022	RAJENDRAN SIVASANKARAN Vs. SEBI	R. Padmanabhan and Associates
10	SEBI Appeal	617/2022	KRISHNAN RAJAGOPAL Vs. SEBI	Joby Mathew and Associates
11	SEBI Appeal	618/2022	SUKUMAR SUBRAMANIAN Vs. SEBI	Corporate Attorneys

416-ADMISSION-COURTCODE-CIFCOAO-AT11.20AM

12	Misc. Application	808/2022	CIFCO FINANCE LIMITED-DELAY Vs. SEBI	P Krishnan
(Main Matter Number :SEBI Appeal/0000619/2022)				
	SEBI Appeal	619/2022	CIFCO FINANCE LIMITED Vs. SEBI	P Krishnan
Sub Matter :		Misc. Application/0000808/2022		

989-ADMISSION-COURTCODE-FINALYSISAO-AT11.22AM

13	Misc. Application	809/2022	MOHD SALIM KHAN AND ORS.-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000620/2022)				

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CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	620/2022	MOHD SALIM KHAN AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000809/2022		
<u>95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT-11.30AMAM.</u>				
14	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate Vidhii Partners
<u>70-ADMDISPOSAL-COURTCODE-SCORESVENTURA-AT 11.40AM</u>				
15	SEBI Appeal	390/2021 (/0000)	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	Yasmin Bhansali Co. LAW POINT-SEBI
Sub Matter :		Misc. Application/0000713/2021		
	SEBI Appeal	391/2021	CARL PINTO DE ANDRADE Vs. SEBI AND OTHERS	Yasmin Bhansali AND Co
Sub Matter :		Misc. Application/0000714/2021		
	SEBI Appeal	392/2021	SHREYA PINTO DE ANDRADE Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
Sub Matter :		Misc. Application/0000715/2021		
	SEBI Appeal	393/2021	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
	Misc. Application	713/2021	Cynthia Pinto De Andrade and Anr. Vs. Securities and Exchange Board of India and Ors.	i/b. Yasmin Bhansali and Co i/b. The Law Point

(Main Matter Number :SEBI Appeal/0000390/2021)

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CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	714/2021	Carl Pinto De Andrade Vs. Securities and Exchange Board of India and Anr. â€	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000391/2021)				
	Misc. Application	715/2021	Shreya Pinto De Andrade Vs. Securities and Exchange Board of India and Anr.	i/b. Yasmin Bhansali and Co i/b The Law Point
(Main Matter Number :SEBI Appeal/0000392/2021)				
	SEBI Appeal	569/2021	NELSON THOMAS DSILVA Vs. SEBI and Ors.	Yasmin Bhansali and Co.
Sub Matter(Disposed) : Misc. Application/0000900/2021				
	SEBI Appeal	699/2021	Catherine DSilva Vs. SEBI AND OTHERS	Yasmin Bhansali, Advocate

468-ADMDISPOSAL-COURTCODE-ZENITHGDR-AT 11.50AM

16	Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000533/2021)				
	SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter(Disposed) : Misc. Application/0000909/2021				
Sub Matter(Disposed) : Misc. Application/0000706/2021				
Sub Matter : Misc. Application/0000707/2021				
	SEBI Appeal	554/2021	ZENITH STEEL PIPES AND INDUSTRIES LIMITED Vs. SEBI	Aishwarya Shubhangi, Advocate

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CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	555/2021	YASHOVARDHAN BIRLA Vs. SEBI	Aishwarya Shubhangi, Advocate
	SEBI Appeal	657/2021	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Jenil Shah Advocate
Sub Matter(Disposed) : Misc. Application/0000939/2021				
	SEBI Appeal	373/2022	Mahender Singh Arora Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) : Misc. Application/0000654/2022				
<u>13-ADMDISPOSAL-SYNCHRONISEDTRADES-AT11.52AM</u>				
17	SEBI Appeal	691/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
Sub Matter(Disposed) : Misc. Application/0001277/2021				
Sub Matter(Disposed) : Misc. Application/0001278/2021				
<u>792-DISPOSAL-CODE-SYNCHRONISEDTRADES-AT11.52AM</u>				
18	Misc. Application	318/2022	Minal Bharat Patel -Stay Application Vs. SEBI	M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000200/2022)				
	SEBI Appeal	200/2022	MINAL B. PATEL AND ORS. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter : Misc. Application/0000321/2022				
Sub Matter : Misc. Application/0000317/2022				
Sub Matter : Misc. Application/0000318/2022				
Sub Matter : Misc. Application/0000616/2022				
	Misc. Application	616/2022	Minal Bharat Patel and Ors Vs. SEBI	MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000200/2022)				

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INTHECOURTOF/CORAM:HON'BLE JS.TARUN AGARWALA,PRESIDINGOFFICER/HON'BLEMEERASWARUP,TECH.MEMBER

CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>745-ADMISSIONDISPOSA-COURTCODE-NSEPENALTY-11.55AM</u>				
19	SEBI Appeal	150/2022 (/0000)	Dr. V. R. Narasimhan Vs. SEBI	Advocate Janhvi P. Durve
Sub Matter(Disposed) :		Misc. Application/0000621/2022		
	SEBI Appeal	174/2022	MS. CHITRA RAMAKRISHNA Vs. SEBI	Venkis Law Offices
Sub Matter(Disposed) :		Misc. Application/0000265/2022		
Sub Matter(Disposed) :		Misc. Application/0000266/2022		
Sub Matter(Disposed) :		Misc. Application/0000267/2022		
Sub Matter(Disposed) :		Misc. Application/0000371/2022		
Sub Matter(Disposed) :		Misc. Application/0000372/2022		
Sub Matter(Disposed) :		Misc. Application/0000556/2022		
	SEBI Appeal	199/2022	RAVI NARAIN Vs. SEBI	BODHI LEGAL
Sub Matter(Disposed) :		Misc. Application/0000314/2022		
Sub Matter :		Misc. Application/0000315/2022		
Sub Matter(Disposed) :		Misc. Application/0000316/2022		
Sub Matter(Disposed) :		Misc. Application/0000622/2022		
	SEBI Appeal	211/2022	Anand Subramanian Vs. SEBI	Wadia Ghandy and Co.
Sub Matter(Disposed) :		Misc. Application/0000340/2022		
Sub Matter(Disposed) :		Misc. Application/0000341/2022		
Sub Matter(Disposed) :		Misc. Application/0000342/2022		
Sub Matter(Disposed) :		Misc. Application/0000637/2022		
<u>865-DISPOSAL-COURTCODE-GITANJALIWTM-12 NOON</u>				
20	SEBI Appeal	351/2022	RAKESH GAJERA Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000628/2022		
Sub Matter :		Misc. Application/0000909/2022		

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CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	909/2022	SEBI-DELAY IN REPLY Vs. Rakesh Girdharlal Gajera	K Ashar and Co.

(Main Matter Number :SEBI Appeal/0000351/2022)

868-ADMISSION-COURTCODE-GLOBALWTM-12.05 PM

21	SEBI Appeal	354/2022	ANUPAM D DIGHE Vs. SEBI AND ORS.	Hamza Lakhani Associate
	SEBI Appeal	355/2022	MR. MANOJ MITTAL Vs. SEBI	G.N. Aggarwal and Co.
	SEBI Appeal	356/2022	VIJAY N BHATT Vs. SEBI	G.N. Aggarwal and Co.
	SEBI Appeal	357/2022	JITENDRA M TOLIA Vs. SEBI	G.N. Aggarwal and Co.

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Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>199-PARTHEARD-PLEDGESHARES-AT12.30PM</u>				
22	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
23	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors
	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1Visheshar-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Amarchand Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

143-PARTHEARD- COURT CODE-DARK FIBREW TM-AT1.15 P.M

24	SEBI Appeal	334/2019	National Stock Exchange of India Limited Vs. SEBI	Somasekhar Sundaresan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point
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Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	183/2019	GKN Securities and Ors. Vs. SEBI	Mr.Ravichandra Hegde,Adv i/bParinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
	Misc. Application	234/2019	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
(Main Matter Number :SEBI Appeal/0000324/2019)				
73	Misc. Application	235/2019	NAGENDRA KUMAR Vs. SEBI	Manilal Kher Ambalal and Co
(Main Matter Number :SEBI Appeal/0000325/2019)				
	SEBI Appeal	323/2019	Deviprasad Singh Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000233/2019		
	SEBI Appeal	324/2019	Mr. Ravi Varanasi Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000234/2019		
	SEBI Appeal	325/2019	Mr. Nagendra Kumar Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000235/2019		

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THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :28/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	326/2019	Way2wealth Brokers Private Limited Vs. SEBI	Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMagaldas Mustafa Doctor,Sr. Adv. i/b The Law Point
	SEBI Appeal	327/2019	M. R. Shashibhushan Vs. SEBI	JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP
	SEBI Appeal	337/2019	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point
	Misc. Application	233/2019	DEVIPRASAD SINGH Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000323/2019)